

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/2318 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Addl. Court No. 2, Chandmari, Guwahati -03.

Dated Guwahati the ^{4th} April, 2022

Sub: **Cancellation of Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/190 dated 01.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **cancellation of casual leave on 02.04.2022**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/2319/dated , 04-04-2022

Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Rao